

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
Through Physical Hearing / VC Mode (Hybrid)

ITEM No.22
C.P. (IB)No.49/BB/2023

IN THE MATTER OF:

M/s. Epoise Systems Pvt. Ltd. ... Petitioner
Vs.
The ROC, Karnataka ... Respondent

Order under Section 59(7) of IBC, 2016

Order delivered on 02.02.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Sumana Rao

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. In compliance to the order dated 03.05.2023, the Petitioner has filed a compliance memo vide diary no.327 dated 16.01.2024, and the same is taken on record.
3. List the case on **09.02.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Puja